

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No.HC.VII-52/2010/2344/A

From :- Shri Saptarshi Garg,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Anurag Jintoo Borah,
i/c District & Sessions Judge,
Jorhat.

Dated Guwahati the th 15 March, 2024.

Sub: **Casual leave.**

Ref:- Letter No. JJA/2184/2024 dated 02.03.2024.

Sir,

With reference to your letter on the subject cited above, I am directed to inform you that your prayer for **casual leave on 04.03.2024, along with station leave permission, with the official vehicle, at own cost, from the morning of 03.03.2024 till the evening of 04.03.2024**, has been granted. The next senior most Judicial Officer available at the station would remain in charge of your Court and Office as well as the Court and Office of the District & Sessions Judge, Jorhat, during your absence.

Yours faithfully,

Sd/-
JT. REGISTRAR(VIGILANCE)

Memo No.HC.VII-52/2010/2345/A, dated , 15-03-2024

Copy to :

✓ 1. The Project Manager, Gauhati High Court.

Sd/-
JT. REGISTRAR(VIGILANCE)